NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 206/241//HBD/2017
NAME OF THE COMPANY	Lanco Hills Technology Park Private Limited & (09) Others
NAME OF THE PETITIONER(S)	Brahmagiri Realtors Private Limited
NAME OF THE RESPONDENT(S)	Lanco Hills Technology Park Private Limited & (09) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature 🔀
Y, SURYANARAYANA	counted to	Suryacorporation grand	1.7.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H.S. Sominivan Frengr	Achnel	OsnertiAdrice @ G. Nazi Com. 9070300)	- WA-/
Argun Reddy	Asvocata	9868832383	H

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner and Mr.M.S.Srinivasa Iyengar and Mr.Arjun Reddy, learned counsels for the Respondents.

Learned Counsel for the Petitioner submit that he would file a rejoinder well before the next date of hearing and serve the copy to other side. Post the case on 06.12.2017 for final hearing.

Member (Technical)

Member (Judicial)